

CENTRAL ADMINISTRATIVE TRIBUNAL  
CALCUTTA BENCH

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No.M.A.75 of 2016  
M.A.76 of 2016  
(O.A.812 of 2011)

Date of order : 03.08.2016

Present : Hon'ble Justice Mr. Vishnu Chandra Gupta, Judicial Member  
Hon'ble Ms. Jaya Das Gupta, Administrative Member

UNION OF INDIA & OTHERS  
(M/O URBAN DEVELOPMENT)

VS.

SMT. MATHRANI RUIDAS & ANR.

For the applicant : Ms R. Basu, counsel  
For the opposite party : None

ORDER

Per Justice V.C. Gupta, J.M.

Heard Ms. R. Basu, Id. counsel for the applicants in the M.As. She wants to withdraw these M.As.

2. The prayer is allowed. Accordingly both the M.As stand dismissed as withdrawn.

  
(J. Das Gupta)  
Administrative Member

  
(Justice V.C. Gupta)  
Judicial Member

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